

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2601  
ANSWERED ON:09.12.2011  
RAJIV GANDHI NATIONAL CR CHE SCHEME  
Karunakaran Shri P.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has conducted any study on the honorarium being paid to crèche workers under Rajiv Gandhi National Creche Scheme for the Children of Working Mothers;
- (b) if so, the details thereof;
- (c) whether the Government proposes to revise the honorarium of crèche workers and to provide other benefits such as annual increment, pension, gratuities, medical facilities, provident funds, etc. to them;
- (d) if so, the details thereof; and
- (e) the details of funds provided by the Government to implementing agencies to purchase/construct buildings to run crèches or for making the payment of rent for the buildings in which these crèches are running ?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): No, Madam.

(c) & (d): A Committee was set up in the Ministry to suggest changes in the scheme for improving its coverage and quality. The Committee has inter-alia recommended enhancement of honorarium for creche workers. The said Committee has, however, not recommended to provide benefits such as annual increment, pension, gratuities, medical facilities, provident funds etc. to the crèche workers/helpers.

(e): There is no provision under the existing Scheme to provide funds to implementing agencies to purchase/construct buildings to run crèches or for making the payment of rent for the buildings in which these crèches are running. Implementing agencies are expected to provide suitable accommodation to run the crèches themselves.